

1	2	3
13.	Rajasthan	Ajmer 200 KW MW Transmitter*
14.	Tamil Nadu	Tiruchirapalli 100 KW Transmitter*
15.	Tamil Nadu	Madras 200 KW MW Transmitter*
16.	West Bengal	Siliguri 200 KW MW Transmitter*
17.	Arunachal Pradesh	Itanagar 100 KW SW Transmitter
18.	Arunachal Pradesh	Itanagar 50 KW SW Transmitter
19.	Arunachal Pradesh	Upgradation of Transmitter power at Tezu, Twang and Passighat to 10 KW MW.
20.	Rajasthan	Jaipur 50 KW SW Transmitter.

* These have since become functional.

Approval of new Power Plants

3501. SHRI ANADI CHARAN DAS:
SHRI VAKKOM PU-
RUSHOTHAMAN:

Will the Minister of ENERGY be pleased to state:

(a) the details of various new power plants approved in different States so far during the Seventh Plan period in Central and State sectors; and

(b) the financial provision made for each of the power plants, the likely dates of their completion with respective installed capacity and the progress made, so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(a) and (b). Information is being collected and will be laid on the Table of the House.

Family/Community Biogas Plants set up in Seventh Plan

3502. SHRI ANANTA PRASAD SETHI:
Will the Minister of ENERGY be pleased to state:

(a) the achievements made so far in the Seventh Plan in the development of energy plantation and biogas, separately;

(b) the number of family size plants and community plans of biogas set up in each State particularly in each district of Orissa so far during the Seventh Plan period;

(c) the steps taken to give the benefit of energy plantation and biogas to the rural people; and

(d) the cost of one family biogas plant, the subsidies given and the steps taken to make them popular?

THE MINISTER OF ENERGY (SHRI

VASANT SATHE): (a) A total of 12,270 hectares of wasteland has been covered under the Energy Plantation Programme and about 6.14 lakh family type biogas plants and 301 community and institutional biogas plants have been set up in the country during the period 1985-86 to 1988-89 (upto September/ October, 1988).

(b) The information is given in Statements-I and II below.

(c) and (d). For promotion of Energy Plantation, financial assistance is being given for growing of fuel-wood species selected for different types of wastelands on demonstration basis. For promotion of family type biogas plants, the Government has taken a number of steps, such as provision of Central subsidy; training programmes for village masons, technicians, users, etc; turn-

key job fee with two years' warranty; repair and maintenance charges, field demonstrations on utility of manure, additional turn-key job fee for construction of sanitary latrine linked biogas plants and publicity and extension. For setting up of community and institutional biogas plants, financial assistance is being given upto 70 and 90 percent, respectively, on the capital cost of plants alongwith provision to meet cost towards operation and maintenance of only community plants for a period of about 6-12 months.

The cost of a family type biogas plants varies according to capacity and model. The estimated cost of a two cubic metres gas production per day capacity plant is in the range of Rs. 3600 to Rs. 6300 depending upon the model and area. Details of Central subsidy are given in Statement-III below.

STATEMENT-I

State-wise number of Biogas Plants set up during 1985-86 to 1988-89 (upto October, 1988)

S.No.	State/UTs/Agency	No. of plants set up	
		Family type plants	Community & Institutional biogas plants
1	2	3	4
1.	Andhra Pradesh	46,253	41
2.	Assam	2,937	—
3.	Bihar	26,543	8
4.	Gujarat	31,368	31
5.	Haryana	6,604	5
6.	Himachal Pradesh	10,828	1
7.	Jammu & Kashmir	399	1

1	2	3	4
8.	Karnataka	23,254	1
9.	Kerala	7,267	—
10.	Madhya Pradesh	9,707	40
11.	Maharashtra	1,91,435	39
12.	Manipur	17	—
13.	Meghalaya	6	—
14.	Nagaland	10	—
15.	Orissa	19,754	7
16.	Punjab	6,086	48
17.	Rajasthan	14,794	20
18.	Sikkim	108	—
19.	Tamil Nadu	62,779	16
20.	Uttar Pradesh	80,560	42
21.	West Bengal	18,491	1
22.	Andaman & Nicobar Islands	75	—
23.	Chandigarh	15	—
24.	Dadra & Nagar Haveli	40	—
25.	Delhi	310	—
26.	Goa, Daman & Diu	359	—
27.	Mizoram	377	—

1	2	3	4
28.	Pondicherry	118	—
29.	Khadi & Village Industries Commission (KVIC)	53,444	—
Total		6,13,938	301

STATEMENT-II

District-wise number of Biogas Plants set up in the State of Orissa by the State Government during 1985-86 to 1988-89 (upto to October, 1988)

S.No.	Name of the District	No. of plants set up	
		Family type plants	Community & Institutional biogas plants
1	2	3	4
1.	Balasore	902	—
2.	Bolangir	1391	—
3.	Cuttack	2424	3
4.	Dhenkanal	601	1
5.	Ganjam	3847	—
6.	Kalahandi	2893	—
7.	Keonjhar	784	—
8.	Koraput	472	2
9.	Mayurbhanj	1912	—
10.	Phulbani	285	—
11.	Puri	638	1
12.	Sambalpur	2124	—
13.	Sundergarh	1481	—
Total		19754	7

STATEMENT

RATES OF CENTRAL SUBSIDY FOR SETTING UP OF FAMILY TYPE BIOGAS PLANTS DURING 1988-89 UNDER NATIONAL PROJECT FOR BIOGAS DEVELOPMENT

	Amount in Rupees			
	Capacity of Plant (cu.m.) of gas per day	For North Eastern Regional States (Except Assam, & Sikkim)	Assam, HP J & K and other notified hilly distts. areas.	SC/ST as well as all categories of beneficiaries in notified desert districts.
		Small & Marginal farmers & land less labourers.	All others (General categories)	
1	—	—	1250	1000
2	4410	2940	2350	1560
3	5490	3660	2860	1900
4	6580	4390	2860	2140
6	8020	5350	2860	2610
8	8020	5350	2860	2610
10	8020	5350	2860	2610